

from the sitting of the House

4. 1992 under sub-section (3) of section 18 of the Central Reserve Police force Act, 1949. [Placed in Library See.. No.LT-1948/92]

Limited, Madras, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

Review on the working and annual Report of Himachal Pradesh /Agro-Industries Corporation Limited Shimla for 1990-91

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in library See No LT-1950/92]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGLAM): Sir, on behalf of Shri Mallepally Ramachandran, I beg to lay on the Table-

16.33 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[English]

- (1) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

MR. SPEAKER: The committee on absence of members from the sittings of the House in their Second Report presented to the House on 6th May, 1992, have recommended that leave of absence be granted to the following Members for the period mentioned against each:-

- (a) (i) Review by the Government on the working of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1990-91.

1. Shri Phoolchand Verma- 24.2-.92 to 10.4.92

2. Shri G.L. Kanaujia - 11.3.92 to 30 4 .92

(ii) Annual Report of the Himachal Pradesh Agro Industries corporation Limited, Shimla, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No LT- 1949/12]

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

- (b) (i) Reivew by the Government on the working of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1989-90.

MR. SPEAKER The leave is granted. The Members will be informed accordingly.

MR. SPEAKER: Now next item - Statement of Committee on Petitions.

Shri P.G. Narayanan, not present.

Shri Ramesh Chand Tomar, not present.

(ii) Annual Report of the Tamil Nadu Industries Corporation

Now Statement by the hon. Minister Shri Arjun Singh.